## Annexure-II Name of the corporate debtor: YASH JEWELLERY PRIVATE LIMITED Date of commencement of Liquidation: 28.06.2024 List of creditors as on: 29.08.2024 Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

List of unsecured financial creditors (financial creditors belonging to any class of creditors) (Amount in INR)

SI.	Name of	Details of claim		Details of claim admitted						Amount of	Amount of	Amount of	Amount of	Remark
No.	creditor	Date	Amount	Amount of	Nature of claim	Amount	Amount	Whethe	%	contingent	any mutual	claim not	claim	s
		of	claimed	claim		covered by	covered by	r	voting	claim	dues, that	admitted	under	, if any
		recei		admitted		security	guarantee	related	share in		may be set-		verifica-	
		pt				interest	-	party?	CoC		off		tion	
		-												
1	state bank of india		853500000	853500000	secured claim	853500000			14.49%					
			853500000										0	